

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1889/2016

This the 17th day of December, 2019



**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Guru Narayan Mishra
 S/o late Lalita Prasad Mishra
 R/o 23/7, Sector 1
 Pushp Vihar, New Delhi-17
 At present working as
 Assistant Engineer
 Central Public Works Department,
 Central Secretariat Division,
 South Block, New Delhi. Applicant

(through: Applicant in person)

Versus

1. The Director General (Works)
 Central Public Works Department,
 Nirman Bhawan, New Delhi.
2. The Special Director General (NR)
 Central Public Works Department
 Sewa Bhawan
 R.K. Puram, New Delhi.
3. The Chief Vigilance Officer
 Central Public Works Department
 Nirman Bhawan, New Delhi.
4. The Deputy Director General (Coord) NR
 CPWD, East Block-1, Level-7
 RK Puram, New Delhi. Respondents

(through Sh. Rajinder Nischal)



ORDER (Oral)

Hon'ble Mrs. Justice Vijay Lakshmi, Member(J):

1. Sh. Guru Narayan Mishra appeared in person and Sh. Rajinder Nischal, learned counsel represented the respondents.
2. Applicant in person appeared and pleaded that he wants to withdraw the OA. Accordingly, the same is dismissed as withdrawn. Interim relief also stands vacated.
3. The pending MAs are also stands disposed and no separate order is being passed.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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